

# LOK SABHA DEBATES

1

## LOK SABHA

Thursday, December 9, 1971/Agrahavana 18,  
1893 (Saka)

*The Lok Sabha met at Ten of the  
Clock*

[MR SPEAKER in the Chair]

### STATEMENTS BY MINISTERS

MR SPEAKER The Defence Minister will make a statement at 1.15 p.m. today. A statement about sugar and kerosene will be made at 12.45 p.m. by the Minister concerned.

### PAPERS LAID ON THE TABLE

WEST BENGAL EMPLOYEES' PAYMENT  
OF COMPULSORY GRATUITY ACT  
AND NOTIFICATION UNDER  
EXTRADITION ACT

THE DEPUTY MINISTER IN THE  
MINISTRY OF LABOUR AND REHA-  
BILITATION (SHRI BALGOVIND  
VIRMA) On behalf of Shri R. K.  
Khadilkar, I beg to lay on the Table a  
copy (Hindi version) of the West Bengal  
Employees Payment of Compulsory Gra-  
tuity Act, 1971 (President's Act No. 7 of  
1971) published in Gazette of India dated  
the 28th August, 1971, under sub-section  
(3) of section 3 of the West Bengal State  
Legislature (Delegation of Powers) Act,  
1971 [Placed in Library See No. LT-  
1247/71]

THE DEPUTY MINISTER IN THE  
MINISTRY OF EXTERNAL AFFAIRS  
(SHRI SURENDRA PAL SINGH) I beg  
to lay on the Table a copy of Notification  
No. G.S.R. 1381 published in Gazette of  
India dated the 18th September, 1971, under

2

section 35 of the Extradition Act, 1962  
[Placed in Library See No. LT-1248/71]

10.02 hrs.

### COMMITTEE ON WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

#### REPORT OF STUDY TOUR

SHRI S. M. SIDDAYYA (Chama-  
rajanagar) I beg to present the  
Report of the Study Tour of Study Group I  
of the Committee on the Welfare of Sched-  
uled Castes and Scheduled Tribes to  
Maharashtra, Goa and Mysore in Septem-  
ber, 1971.

### COMMITTEE ON PETITIONS

#### FIRST REPORT

SHRI A. P. SHARMA (Buxar) I beg  
to present the First Report of the Com-  
mittee on Petitions.

10.03 hrs.

### COMMITTEE ON PUBLIC UNDERTAKINGS

#### THIRD REPORT AND MINUTES

SHRI K. BALATHANDAYUTHAM  
(Coimbatore) I beg to present the  
following Report and Minutes of the Com-  
mittee on Public Undertakings --

- (1) Third Report on Bharat Electro-  
nics Limited
- (2) Minutes of sittings of the Com-  
mittee on Public Undertakings  
(1970-71 and 1971-72) relating to  
the Third Report of the Com-  
mittee on Bharat Electronics  
Limited